

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Govt. is implementing many programmes for promotion of small savings schemes.

(b) There are 11 on-going small savings schemes. The details are indicated in the enclosed statement.

(c) The steps to encourage more deposits include

attractive returns, extension of tax concessions, publicity and commission to agents. Apart from Central Government, wide publicity of these Schemes is also undertaken by the State Governments and extension agencies like Standardised Agency Systems (SAS), PPF agents and Mahila Pradhan Kshatriya Bachat Yojana (MPKBY) agents. Publicity media include radio, TV, news papers, boardings, banners, posters, pamphlets, film shows, and incentive schemes.

STATEMENT

Small Savings Schemes Currently in Force

	Name of the Scheme	Interest % p.a.	Current Description for current rate of interest
1.	@ Post Office Savings Account	5.5	Simple (individual account)
2.	* Post Office Recurring Deposit (5 years)	12.5	Compounded quarterly (maturity value is Rs. 833.40 for Rs. 10 denomination)
3.	* Post Office Monthly Income Scheme (6 years)	13.00	Payable monthly plus bonus at 10% of deposit at the end of 6 years
4.	* Post Office Time Deposit		Compounded quarterly & payable annually
	(a) 1 Year Deposit	10.5	
	(b) 2 Year Deposit	11	
	(c) 3 Year Deposit	12	
	(d) 5 Year Deposit	12.5	
5.	* N.S.C., VIII issue (6 years)	12	Compounded half yearly (maturity value is Rs. 201.50 for Rs. 100 denomination)
6.	** National Savings Scheme 1992 (4 years)	11	Payable annually
7.	@ Deposit Scheme for Retiring Govt. Employees (3 years)	10	Payable half-yearly
8.	@ Deposit Scheme for Retiring Employees of PSUs (3 years)	10	Payable half-yearly
9.	Indira Vikas Patra	13.43	Amount doubles in 5½ years
10.	Kisan Vikas Patra	13.43	Amount doubles in 5½ years
11.	@ Public Provident Fund Scheme (15 years)	12	Calculated on monthly balances

Legends :

- * Benefit under Section 80L available
- ** Benefit under Section 88 & 80L available
- @ Interest completely tax free

[Translation]

Benches of High Court in M.P.

1210. SHRI SUSHIL CHANDRA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the Government of Madhya Pradesh has sent any proposal recently to the Union Government

regarding setting up of a bench of High Court in Bhopal and other places in the State; and

(b) if so, the action taken by the Union Government thereon?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) No, Sir.

(b) Does not arise.